

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 110
CP No.96/CTB/2019
CA No. 39/CB/2021
CA No. 41/CB/2021
IVN. Pet. No. 3/CB/2023

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

Rashmi Ranjan Rout & Ors.
V/S

.....Applicants

Maa Charchika Cold Storage Pvt. Ltd.

.....Respondent

Order delivered on 05/06/2024

Coram:

H.V. Subba Rao, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants :

For the Respondent :

ORDER

Due to paucity of time, matter could not be heard today.

List the matter on 03.07.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)